

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4296
ANSWERED ON:19.12.2012
REVIEW OF DELHI MASTER PLAN
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of amendments likely to be made in 1st Mid-Term Review of Master Plan of Delhi-2021 (MPD-2021);
- (b) whether the Government proposes to bring a policy on conversion of land use and regularization of unauthorized colonies in the 1st Mid-Term Review of MPD-2021; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSI)

(a): As a part of Revision of Master Plan for Delhi-2021, Delhi Development Authority has issued a Public Notice vide notification S.O. No. 2344 (E) dated 1/10/2012 inviting suggestions/objections from the public on the proposed amendments, besides deliberation on other suggestions.

(b) & (c): The process of regularization of unauthorized colonies has been announced in terms of 'Regulations for Regularization of Unauthorised Colonies of Delhi' by Delhi Development Authority vide Notification No. S.O. 683 (E) dated 24-3-2008 and amendments therein vide Notification no. S.O. 1452 (E) dated 16-06-2008 and S.O. No. 1297 (E) dated 6-6-2012.